

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

C.P. No. 61/99/2021

In

O.A. No. 61/412/2021

This the 10th day of September, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

Bhairu Ram Yadav, S/o Sh. Jai ram Yadav, R/o V.P.O: Chatarpura, Tehsil: Bansur, Distt: Alwar, Rajasthan, At Present Garrison Engineer (Air Force) Udhampur.

.....Applicant
(Advocate:- Mr. K Nirmal Kotwal)

Versus

1. Shri Sanjeev Gehlot, Director General (Pers) HQ, Military Engineer Services, Engineer-in-Chief's Branch, Kashmir House, New Delhi-110011.
2. Shri Vivek Venkatraman, Chief Engineer (NC), 56 APO,-914698.
3. Shri Mayank Srivastava, Garrison Engineer Airforce, Udhampur C/o 55 APO- 915352

.....Respondents

(Advocate: Mr. Amit Gupta, learned A.A.G.)

O R D E R
[O R A L]

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Learned counsel for the applicant submits that he does not want to press the Contempt Petition.

2. Accordingly, the Contempt Petition is closed and notices issued stand discharged.

(ANAND MATHUR)
MEMBER (A)

Arun

(RAKESH SAGAR JAIN)
MEMBER (J)